

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).32910-32911/2015

ASHOK KUMAR

Petitioner(s)

VERSUS

AMRIK SINGH & ORS.

Respondent(s)

( IA No. 69197/2017 - APPLICATION FOR SUBSTITUTION IA No. 5/2017 -  
CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. IA No. 4/2017 -  
IA FOR SUBSTITUTION OF LRS OF DECEASED R-13 & R-16)

Date : 08-12-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
[IN CHAMBER]

For Petitioner(s) Ms. Neha Agarwal, Adv.  
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Viplav Sharma, AOR  
Mr. Ajay Singh, Adv.  
Mr. Amit Kumar, Adv.  
Ms. Ruchi Nehra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner prays for time to take  
further instructions.

2 Let the matter be listed in the second week of January, 2024.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(VEENA RANI NAGPAL)  
COURT MASTER (NSH)